Annexure-5

Name of the corporate debtor: Kashyap Motors India Private Limited ; Date of commencement of liquidation: 04-12-2019 ; List of stakeholders as on: 24-11-2021

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claimreceived | | Details of claim admitted | | | | | contingent | of any | of claim | Amount of claim under | |
|------------|-----------------------------|----------------------------------|--------------------------|---------|--------------------------------|--------------------------|-------------------------------------|----------------------------------|--|------------|--|----------|--------------------------|--|
| | Department | Government | Date of receipt | | Amount of claim admitted | claim | covered by lien or attachment | lien / attachment removed? | % share in total amount of claims admitted | | mutual dues, that may be set off | rejected | verification | |
| 1 | Income Tax Ward 14(2) | Income Tax | 31.12.2019 | 1607289 | 1571309 | Operational Creditors | Nil | N.A. | 0.64% | Nil | Nil | 35980 | Nil | |
| 2 | Taxation, Ward | Excise & Taxation Gurugram | 03.01.2020 | 4406472 | 4406472 | Operational Creditors | Nil | N.A. | 1.81% | Nil | Nil | Nil | Nil | |
| 3 | Commercial Tax Deparment | VAT Noida | 23.01.2020 | 9618369 | 9618369 | Operational Creditors | Nil | N.A. | 3.94% | Nil | Nil | Nil | Nil | |